

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 AND
IA NOS. 58, 711 & 951 OF 2017**
**APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 AND
IA NO. 199 OF 2018**

APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017

APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017

APPEAL NO. 29 OF 2017 & IA NO. 42 & 44 OF 2017

APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

**APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 & 972 OF 2017
& IA NO. 1259 OF 2018**

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

Dated: 31st October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 AND
IA NOS. 58, 711 & 951 OF 2017**

Bharti Airtel Ltd.	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Ms. Rimali Batra
Ms. Shruti Awasthi for R-2

**APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 AND
IA NO. 199 OF 2018**

Tata Teleservices (Maharashtra) Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Ms. Rimali Batra
Ms. Shruti Awasthi for R-2

Mr. Gaurav Mitra
Mr. Tushar Bhardwaj for Interveners

Mr. Sharat Kapoor for Impleaders

APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017

Vodafone Mobile Services Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Ms. Rimali Batra
Ms. Shruti Awasthi for R-2

APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017

Idea Cellular Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Ms. Rimali Batra
Ms. Shruti Awasthi for R-2

APPEAL NO. 29 OF 2017 & IA NO. 42 & 44 OF 2017

Vodafone India Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1
Ms. Rimali Batra
Ms. Shruti Awasthi for R-2

APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016

Telenor (India) Communications Pvt. Ltd. & Anr. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1
Ms. Rimali Batra
Ms. Shruti Awasthi for R-2

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

Reliance Communication Ltd. & Anr. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1
Ms. Rimali Batra
Ms. Shruti Awasthi for R-2

**APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 & 972 OF 2017
& IA NO. 1259 OF 2018**

ATC Telecom Infrastructure Pvt. Ltd. & Ors. (ATC TIPL) **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
 Ms. Suruchi Thapar
 Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
 Ms. Stuti Krishan for R-1

 Ms. Rimali Batra
 Ms. Shruti Awasthi for R-2

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017

Aircel Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
 Ms. Stuti Krishan for R-1

 Ms. Rimali Batra
 Ms. Shruti Awasthi for R-2

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

GTL Infrastructure Ltd. & Anr. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
 Ms. Stuti Krishan for R-1

 Ms. Rimali Batra
 Ms. Shruti Awasthi for R-2

APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017

Indus Towers Limited **Appellant(s)**
Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Ms. Rimali Batra
Ms. Shruti Awasthi for R-2

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

Tower Vision India Pvt. Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Ms. Rimali Batra
Ms. Shruti Awasthi for R-2

ORDER

List these matters for hearing on **01.11.2018.**

(S. D. Dubey)
Technical Member

mk/kt

(Justice Manjula Chellur)
Chairperson